

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 807/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.11.2017

NAME OF THE PARTIES: M/s. Barclays Technology Centre India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

1.	MR. SIMIL PUROHIT	ADVOCATES,	
2.	MR. TAPAN DESHPANDE	i/b CYRIL AMARCHAND	<i>Deshpande</i>
		MARGALDAS, ADVOCATES	
3.	MR. PRIYA PATWA	for PETITIONER COMPANY	<i>Priya</i>

ORDER

CSP No. 805/230-232/NCLT/MB/MAH/2017

CSP No. 807/230-232/NCLT/MB/MAH/2017

The Company Petitions are **allowed**, vide separate order.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

B.S.V. PRAKASH KUMAR
Member (Judicial)